GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:4767
ANSWERED ON:22.04.2015
IMPLEMENTING NUCLEAR LIABILITY
Chandrappa Shri B.N.;Senguttuvan Shri Balasubramaniam;Suresh Shri Doddaalahalli Kempegowda

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether there are difficulties in implementing the Nuclear Liability Act in its present form;
- (b) if so, the details thereof;
- (c) whether the Government has any proposals to bring changes in the Nuclear Liability Act to differentiate civil and criminal liability of the suppliers; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) No, Sir.
- (b) Does not arise.
- (c) Government does not have any such proposal to amend the Civil Liability for Nuclear Damage Act, 2010.
- (d) Does not arise.